

belonging to SCs/STs and OBC categories in Government and public sector.

[Translation]

### Review of Central Schemes of Drinking Water

4988. SHRI SURENDRA PAL PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether the Union Government have recently reviewed the centrally sponsored drinking water scheme in those urban areas of Uttar Pradesh which are facing scarcity of drinking water;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). No. Sir, because water supply is a State subject and it is the responsibility of the State Governments/Local bodies to provide adequate safe drinking water facilities to the people in the urban areas. The funds are provided under the State sector for implementation, operation and maintenance of water supply projects. However, the Ministry of Urban Development has very recently launched a Centrally sponsored "Accelerated Urban Water Supply Programme" for towns having population less than 20,000 on a 50:50 sharing basis between the Centre and the States. The Government of Uttar Pradesh had forwarded proforma schemes in respect of 467 towns, out of which 42 towns have been approved and an

amount of Rs. 327.88 lakhs has been released to the State Government share toward these 42 towns.

[English]

### Reservation Policy for Scheduled Castes and Scheduled Tribes

4989. SHRI RAMCHANDRA VEERAPPA: Will the PRIME MINISTER be pleased to state:

(a) whether the reservation policy for scheduled castes and scheduled tribes is being observed in the establishments of Department of Atomic Energy in recruitment and promotions;

(b) if so, whether the same is also being observed in confirmation of services of scheduled castes/scheduled tribes in the Department;

(c) upto what categories of services the said policy is observed;

(d) since when it is effective in the Department; and

(e) the number of SC/ST candidates benefited by promotion in all classes IV to top level during the last five years?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) Consequent on the introduction of confirmation at the entry stage and delinking of confirmation from the availability of permanent posts, reservation of